

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:667
ANSWERED ON:24.11.2006
RAJASTHAN HIGH COURT
Bishnoi Shri Jaswant Singh

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to relocate Rajasthan High Court, Jodhpur to somewhere else;
- (b) if so, whether land has been allotted for it;
- (c) the time by which construction of new High Court building is likely to commence; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI K.VENKATAPATHY)

(a): No Sir.

(b),(c) & (d): Do not arise.